



1ST INTERNATIONAL CYBER LAW MOOT COURT COMPETITION, 2021

9TH – 12TH DECEMBER, 2021

IN ASSOCIATION WITH



KNOWLEDGE PARTNER





ABOUT NUSRL, RANCHI

NUSRL, Ranchi has been established by an Act of the State Legislature prompted by the vision of the constitutional forefathers that the law, legal system and legal institutions have an overreaching role of human, social, political and economic development of the Nation. Situated in Ranchi, the capital city of Jharkhand, NUSRL is established to develop a holistic perspective of legal education in all its ramifications particularly advocacy, judicial and legal institutional services, legislations, law reforms and all the research in these areas. With modest beginning, the University is all set to compete with global economic standards with deftly crafted teaching learning methodology. NUSRL endeavours to share the global opportunity in law as well as legal discipline.

ABOUT CYBERLAW UNIVERSITY

Cyberlaw University is an online University that is specifically dedicated to the study of Cyberlaw and related legal issues. Cyberlaw University aims to provide various courses and diplomas that would make the participants more aware about the various legal issues pertaining to cyberspace, Internet and the World Wide Web. Cyberlaw University believes that Cyberlaw indeed provides the foundation on which the current and future online transactions and the surrounding ecosystem is based. Having strong foundations is critical for having a tall building. For the Digital online society, Cyberlaw shall continue to be the foundation fulcrum on which the edifices of future growth, progress and technological advancement would be made. Cyberlaw University is committed to bring the constantly evolving trends pertaining to legal issues impacting computers, computer systems, computer networks, communication devices as also data and information in the electronic form, to the participants of its various courses. In having a sound cyber legal regime, lies the success for a modern nation and its online economy. Cyberlaw University is committed to the principles of transparency and further growth of enabling structures, frameworks and principles of Cyberlaw. In the times to come, Cyberlaw University hopes to lead by thought leadership, academic initiatives aimed at cyber legal studies.

ABOUT THE COMPETITION

"The world is not run by weapons any more, or energy, or money. It is run by ones and zero.... little bits of data There's a war out there, a world war but it's not about who has the most bullets, it is about who controls the information – what we see and hear, how we work, what we think. It's all about information."

As the use of computers got more widespread in the cyber world, there was an expansion in the advancement of technology as well, and the term "Cyber" became more familiar to the people. The evolution of Information Technology (IT) gave rise to the cyber space, in which the internet provides equal possibilities to all individuals to access any information, data storage, analysis, and so on using cutting-edge technology. These crimes are similar to an attack on an individual's, corporations, or government's secure information. In this technological world, most of the people have no knowledge regarding which types of crimes come under the cyber-crime. At this juncture of history, the knowledge of cyber laws is essential and this moot has the purpose and goal of spreading more awareness about cyberspace and cyber laws.

The NUSRL International Cyber Law Moot Court Competition aims to foster and cultivate interest in the field of cyber law and the role of information technologies in societies around the world. The NUSRL international Cyber Law Moot Court Competition challenges students to engage in comparative research of legal standards at the national and regional levels, and to develop their arguments (in written and oral forms) on cutting-edge questions in Cyber law.

1. LANGUAGE OF THE COMPETITION

The competition will be conducted strictly in English language.

2. TIME OF THE COMPETITION

The Competition will be conducted as per the Indian Standard Time (IST) which is +5:30 Hours GMT and therefore all teams are requested to adjust to the timings accordingly. Any delay on the part of the participants will not be entertained.

3. PARTICIPATION AND ELIGIBILITY

The competition is open for participation for all bona fide students enrolled in Law Degree courses.

3-Year (LL.B.) and 5-Year Integrated Course (B.A./BBA/B.Com/BSc., LL.B.) or Masters in Law Courses (LL.M.) in any recognized University and/or Law School across India. The eligibility for Foreign Students is that they must be enrolled in any registered law college/University across the world.

4. REGISTRATION

4.1 Registering Names of Team Members

Each Team shall fill the [Registration Form](#). The Organizers shall intimate the concerned college or university of the receipt of the application. The last date for filling up the form is the 18th October, 2021.

4.2 Payment Details

The registration fee for the Competition is Rs. 3,000 and it has to be paid through RTGS/IMPS/NEFT/Demand Draft. The followings are the details of the account holder:

Name of the Beneficiary: NUSRL, Ranchi

Account No: 490710110003104

IFSC: BKID0005900

Branch Name: NUSRL- Campus, Ranchi

Account Type: Savings Bank

All payments should be attached with the following message – “1st National Cyber Law Moot Court Competition: [Institution Name]”. The Organizers shall confirm the Final Registration only after the payment is made and the form is filled by 18th October, 2021.

5. STRUCTURE OF THE COMPETITION

The competition will consist of 2 Preliminary Rounds, followed by the Quarter-Finals, Semi-Finals & Final round. During each Round, two competing teams shall participate.

6. TEAM COMPOSITION

The team composition, for the competition, shall comprise of either two members (being designated as Speakers) OR three members (two of them shall be designated as Speakers and one Researcher).

The Researcher may be permitted to argue as Speaker in case of illness or any unforeseen event but the permission of the Moot Court Committee in such case shall be mandatory.

7. FORMAT OF THE ROUNDS

7.1 Preliminary Rounds

- There shall be two Preliminary Rounds.
- Total time for each Preliminary Round shall be 60 minutes (30 minutes per team).
- Top 8 teams with the highest cumulative score in the Preliminary Rounds will progress to the Quarter-Finals.

7.2 Quarter-Finals

- It will follow the same rules as that of Preliminary Rounds.
- Total time for each Quarter-Final shall be 90 minutes (45 minutes per team).

7.3 Semi-Finals

- It will follow the same rules as that of Preliminary Rounds.
- Total time for each Semi-Final shall be 90 minutes (45 minutes per team).

7.4 Finals

- It will follow the same rules as that of Preliminary rounds.
- Total time for Final shall be 90 minutes (45 minutes per team).

8. CONDUCTION

The Competition will be conducted using online platforms, namely, Zoom Meeting and WhatsApp. For any announcements or communication, the Organizing Committee will use a WhatsApp group.

9. AWARDS

9.1 Cash Prizes

Winning Team	Rs. 25,000
Runner-Up Team	Rs. 20,000
Best Speaker	Rs. 15,000
Best Memorial Team	Rs. 10,000

9.2 Prizes by EBC

Winning Team	Three (3) One Year (Academic) subscription to SCC Online Web Edition worth Rs. 24,000 each.
Runner-Up Team	Three (3) 6 months (Academic) subscription to SCC Online Web Edition worth Rs. 13,000 each.
Best Speaker	One (1) 6 months (Academic) subscription to SCC Online Web Edition worth Rs. 13,000 each.
Best Memorial Team	Three (3) One Year subscription to EBC Learning worth Rs. 14,500 each.
All Participants	One month access to SCC Online Web Edition worth Rs. 1,099 each.

*Special awards conferred on winner and runners-up team in the form of Special Handcrafted Course by Dr. Pavan Duggal, Honorary Chancellor of Cyberlaw University.

10. CALENDAR OF DATES

- Official Release of Moot Proposition: **27th August, 2021**
- Starting date of Registration: **05th September, 2021**
- Last date of Registration: **18th October, 2021**
- Memorial Submission: **20th November, 2021**
- Inauguration of the Moot: **09th December, 2021**
- Preliminary Rounds: **10th December, 2021**
- Quarter Finals and Semi-finals: **11th December, 2021**
- Finals and Valedictory Ceremony: **12th December, 2021**

11. CONTACT INFORMATION

- Dr. Priya Vijay (Faculty Convenor) **9369550018**
- Dr. Subir Kumar (Faculty In-Charge) **8580322043**
- Hetal Doshi **9304299572**
- Tanay Chaturvedi **7007789535**
- Rishi Raj Mukherjee **9748062231**
- Archie Chaturvedi **7500569459**